A contiguous land of 230 acres is available within the available space of Ramagundam STPP, to be used for main plant facilities for Stage-I (2x800 MW). However, additional land of about 400 acres for ash dyke and about 50 acres for ash pipe corridor is also required.

For Stage-II (3x800 MW), approx. 1600 acres of additional land is required for plant facilities including ash pond.

- (c) to (e) No, Sir. 1000 acres of surplus land is not available at Ramagundam. Regarding land details and planning of NTPC to move ahead, the details have been given above.
- (f) Commissioning schedule and expected expenditure can be arrived at only after the investment approval of the project, which is yet to be accorded.

## Tax holidays to power companies

- 855. SHRI BAISHNAB PARIDA: Will the Minister of POWER be pleased to state:
- (a) whether, to speed up power generation in the country, it is proposed to give tax holidays to help companies to come forward;
  - (b) if so, the details thereof;
  - (c) what is the current deficit in demand and supply of power in the country; and
  - (d) what is the time-frame within which it is proposed to bridge this gap?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) Presently Government of India is providing tax holiday to the power companies for a block of 10 years within the first 15 years of operation, under Section 80I (A) of Income Tax Act.

(c) The details of current deficit in demand and supply of power in the country are given below:

Energy				Peak			
April, 2014-October, 2014*				April, 2014-October, 2014*			
Require- ment	Availabil- ity	Surplus/Deficit (-)		Require- ment	Availabil- ity	Surplus/Deficit(-)	
(MU)	(MU)	(MU)	(%)	(MU)	(MU)	(MU)	(%)
643,914	617,662	-26252	-4.1	148,166	141,160	-7,006	-4.7

<sup>\*</sup>Provisional

(d) Based on demand projection of the 18th Electric Power Survey (EPS), Generation capacity addition target of 88,537 MW has been planned from conventional sources on All-India basis during the Twelfth Five Year Plan. In addition, capacity addition planned from renewable sources is 30,000 MW during the Twelfth Five Year Plan. With this capacity addition, the projected demand for power as per 18th EPS on All-India basis is likely to be met by the terminal year of the 12th Five Year Plan.

## Power situation in NER

856. SHRI PANKAJ BORA: Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that North Eastern Region (NER) is power deficient as only three per cent of power potential has been harnessed;
- (b) whether there is huge mismatch between peak demand and peak availability; and
- (c) if so, why power projects in NER have been accorded lower priority by the Central agencies?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) Yes, Sir. The energy shortage in North Eastern Region during the current year 2014-15 (upto October, 2014) was 10.0%. The peak shortage during the corresponding period, however, in the North Eastern Region was 15.3%. Based on the assessment of hydro-electric potential of the country, the Central Electricity Authority has identified a hydropower potential in North Eastern Region of 58356 MW (above 25 MW). As per available information, 10 Hydro Power Projects (above 25 MW) with an aggregate capacity of 1242 MW are presently in operation. In addition, 6 Hydro Power Projects (above 25 MW) with an overall capacity of 2954 MW are under construction.

- (c) Water and Water Power is state subject and development of Hydro Power Projects comes under the purview of concerned State Governments. The Government of India has accorded a very high priority to the development of Hydro Power Projects in the North Eastern Region. Following steps have been taken to ensure timely completion of power generation projects:
  - 1. Central Electricity Authority (CEA) is regularly monitoring the progress of construction of power projects through frequent site visits and interaction with the developers and equipment suppliers.
  - 2. A Power Project Monitoring Panel (PPMP) has been set up by the Ministry of Power for independent monitoring of Thermal and Hydro Generation projects targeted for commissioning during the Twelfth Plan and beyond along with the associated transmission systems.